

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No.3403
TO BE ANSWERED ON 05.08.2016

MODERNISATION OF ANGANWADIS

3403. SHRI KESINENI SRINIVAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has signed an agreement to modernise anganwadis throughout the country in the Public Private Partnership (PPP) model;
- (b) if so, the details thereof and the benefits accrued thereby;
- (c) the facilities that will be upgraded in anganwadis through this partnership; and
- (d) whether the Government plans to expand the modernisation of anganwadis in the near future and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) No, Madam.
- (b) & (c) Does not arise.
- (e) However, a Memorandum of Understanding (MoU) has been signed between Ministry of Women and Child Development and M/s Vedanta on 21st September, 2015 for construction of 4,000 Anganwadi Centres by the M/s Vedanta, through its own resources, as a part of their Corporate Social Responsibility (CSR) activities in 11 States indicated in the MoU, viz., Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana and Uttar Pradesh.
